

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 11256 -JK (LD ) of 2025**

**DATED:- 04 - 09 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

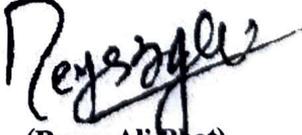
Secretary to Government

Dated:- 04 - 09 - 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No. 11256– JK (LD) of 2025 dated 04.09.2025**

<b>S.No</b>	<b>Case Reference No.</b>	<b>Case Title</b>	<b>OIC</b>
1	WP(C)/348/2025	Badri Nath Versus Ut Of J&K Th Commissioner Secretary Cooperative Department Jammu And Others	<b>Mr. Karan Gupta, Asstt. Registrar, Coop. Societies, R.S Pura</b>
2	WP(C)/1683/2025	Khuleeq Anjum Versus Ut Of J And K Th Commissioner Secretary Cooperative Societies Department Jammu And Others	<b>Mr. Rohit Sharma, Asstt. Registrar, Coop. Societies, Poonch</b>
3	WP(C)/1500/2025	Khatab Hussain Versus Ut Of J And K Th Commissioner Secretary Cooperative Department Jammu And Othes	<b>Mr. Ashok Kumar, Asstt. Registrar, (Hqr) in O/o Joint Registrar Audit, Jammu</b>
4	WP(C)PIL/5/2025	Vishal Sharma Versus Ut Of J And K Th Commissioner Secretary Cooperattive Department Jammu And Others	<b>Avishake Raina, Senior Auditor, O/o DAO Ramban</b>
5	WP(C)/2093/2025 WP(C)/2230/2025	Karan Singh And Others Versus Ut Of J And K Th Commissioner Secretary Cooperative Societies Jammu And Others	<b>Mr. Devansh Sharma, Asstt. Registrar, Coop. Societies, Marh</b>
6	WP(C)/1320/2025	Nadeem Chowdhary Versus Ut Of J&K Th Commissioner Secretary Cooperative Department Jammu And Others	<b>Ms. Gudia Chib, Senior Auditor in o/o DAO Udhampur</b>

